

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 09.06.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	
2.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	
3.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. Appl (AT) (Ch) 09/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	Shivam Narang -R1 and R4 R. Sivaraman – R5
5.	I A No. 125/2021 and 126/2021 & Comp App (AT) (CH) No. 14/2021 & 14/2021	Chalasan Udayashankar & 2 others Vs M/s Lexus Technologies Private Limited & 9 others	V. Lakshmi Narayanan	P. B. A. Srinivasan -R1- R3 (Appellants side)
6.	Comp. App (AT) (CH) (Ins) 27/2021	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J. Manivannan	B. Dhanaraj For Respondent
7.	Comp. Appl (AT) (CH) (Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam IRP of M/s. Dugar Housing Limited & another	K. Gaurav Kumar, PCS Alpa Jain PCS	
8.	Comp. App. (AT)(CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	S. Karunamoorthy S.K.Mageshwaran Caveator for R3

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By the order of Hon'ble Member (J)

(Chennai Bench)